

(39)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.
O.A.No.894 of 1992.

Between

Dated: 22.2.1995.

P.P.Kurain

...

Applicant

And

1. Director General, EME, Army Headquarters, DHQ PO, New Delhi.

2. The Commandant, Military College, EME, Trimulgherry, Sec'bad.

...

Respondents

Counsel for the Applicant : Sri. K.Sudhakar Reddy

Counsel for the Respondents : Sri. N.R.Davaraj, Sr. CGSC.

CORAM:

Hon'ble Mr. A.V.Haridasan, Judicial Member

Hon'ble Mr. A.B.Gorthi, Administrative Member

Contd:...2/-

.. 2 ..

O.A. No. 894/92

Date of Order: 22.2.95

X AS per Hon'ble Shri A.V.Haridasan, Member (Judl.) X

Heard Mr.N.R.Devraj, learned standing counsel for the respondents. The application is filed by the applicant impugning the order dated 31.4.94 by which he was posted outside Secunderabad to Baroda on transfer. When the application came up for final hearing today learned counsel for the respondents states that the application has become infructuous as the applicant has since retired on superannuation on 31.4.94. As the applicant has retired from service, the application has become infructuous. Hence the same is dismissed as infructuous. No order as to costs.

Tray
(A.B.GORASHI)

Member (Admn.)

AVH
(A.V.HARIDASAN)

Member (Judl.)

Dated: 22nd February, 1995

(Dictated in Open Court)

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Arsh
Dy. Registrar (Judl.)

Copy to:-

1. Director General, EME, Army Headquarters, BHQ B0, New Delhi.
2. The Commandant, Military College, EME, Trimulgherry, Sec'bad.
3. One copy to Sri. K.Sudhakar Reddy, advocate, CAT, Hyd.
4. One copy to Sri. N.R.Devraj, Sr. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-